

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

243. IA/53/2022 IA/62/2022 IA/28/2023 IA/165/2023 In CP/53(MB)2022

IN THE MATTER OF

Amit Seth	... Petitioner
VS	
Bay Tankers Private Limited	... Respondent

Section 241(1) 242(4) 244(1) of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **14.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/